

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CW-25-2020**

YESHWANT SHENOY **.... Petitioner**

*Versus*

UNION OF INDIA AND ANOTHER. **.... Respondents.**

Petitioner in person.

**Coram : M. S. SONAK,  
SMT. M. S. JAWALKAR, JJ.**

**Date : 28<sup>th</sup> May, 2020.**

***P. C.:***

Heard Mr. Yeshwant Shenoy who appears in person.

2. Taking into consideration the issues raised in this Petition, we direct notice to the Respondents. In addition to the usual mode of service, private service/email is permitted.

3. The Petitioner is also granted liberty to serve the learned Assistant Solicitor General of India based at Goa, taking into consideration the urgency expressed.

4. In any case, the Respondent No. 2 to file response to this Petition latest by 05.06.2020. Advance copy of the reply to be sent to the Petitioner at the email indicated in the cause title in this Petition.

5. Stand over to 08.06.2020.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***

msr.